

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1311/2003

Friday, this the 23rd day of May, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri Govindan S. Tampi, Member (A)

Pooran Lal s/o Late Shri Arami Lal
Chief Accounts Officer
Telephone-Revenue
o/o Chief General Manager Telecom, UP (West)
Dehradun

..Applicant

(By Advocate: Shri D.P.Sharma)

Versus

1. Union of India
through Secretary
Govt. of India
M/o Communication & Information Technology
Dept. of Telecommunication
Sanchar Bhawan - 20, Ashoka Road
New Delhi-1
2. The Secretary - cum - Director General
Dept. of Telecommunication
Sanchar Bhawan, 20 Ashoka Road
New Delhi-1

..Respondents

O R D E R (ORAL)

Shri Justice V.S.Aggarwal:

Learned counsel for applicant does not press the present application and withdraws the same.

2. Subject to aforesaid, OA is dismissed as withdrawn.

(Govindan S. Tampi)
Member (A)
/s/


(V.S. Aggarwal)
Chairman